

**HIGH COURT OF SIKKIM**

Record of proceedings

**W.P. (C) No. 09 of 2022**

TEK BAHADUR CHETTRI

.... PETITIONER

VERSUS

POWER GRID CORPORATION OF INDIA  
LIMITED & ORS.

.... RESPONDENTS

Date: 10.05.2022

CORAM

**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

For Petitioner : Mr. Thupden Youngda, Advocate.  
Mr. Purab Wangdi, Advocate.

For Respondents: Mr. Sudesh Joshi, Additional Advocate General.  
Mr. Yadev Sharma, Government Advocate.  
Mr. Sujan Sunwar, Assistant Government  
Advocate.

.....

Mr. Thupden Youngda, learned counsel for the petitioner desires to withdraw the writ petition, consider the issue properly and file a fresh, if there be any grievance. Permitted. Writ Petition stands disposed as withdrawn.

**Judge**